

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

07.02.2019

M.A./260/427/2018

O.A./260/955/2003

FOR FURTHER ORDERS

ITEM NO:23

FOR APPLICANTS(S) Adv. : Mr. S.Mohanty

FOR RESPONDENTS(S) Adv.: Mr. D.K.Mallick

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for both the sides.</p> <p>Ld. Counsel for the respondents submitted that compliance affidavit has been filed by the respondents. Hence, the M.A is disposed of with a liberty to the applicant to pursue appropriate measure under law, if his grievance is still aggrieved.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>